

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Hearing Schedule for the month of December, 2014 (Advance)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
9.12.2014 Tuesday At 10.30 A.M.  Miscellaneous	1.	385/TDL/2014	PSL	Application for Grant of Inter-State Trading License.
	2.	209/MP/2014	TPL	Petition on behalf of Torrent Energy Limited ("TEL") under section 17 of the Electricity Act, 2003.
	3.	421/MP/2014	APL	Petition under Section 17(3) read with Section 79(1) (e) of the Electricity Act 2003 for Assignment of Transmission License (No. 20/Transmission/2013/CERC) of Adani Power Limited to Adani Transmission (India) Limited.
	4.	163/MP/2012	BPSL	Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with regulation 20 of the CERC (open access in inter-state transmission) Regulations,2008 towards unpaid unscheduled inter-change charges for the period ranging from 28.8.2005 to 31.12.2006.
	5.	315/MP/2013	PELPL	Petition for Adjudication of disputes arising out of the Open access approval granted to the petitioner for evacuation of electricity and the terms and conditions of the bulk power transmission agreement dated 24.12.2010. (For direction)
	6.	448/RC/2014	RRVVNL	Regulatory Compliance application for seeking extension of time for compliance of the order dated 21.02.2014 passed in the Miscellaneous petition No. 220/MP/2012.
	7.	199/GT/2013	ONGC	For approval of Tariff of OPTC 726.6 (2x363.3) MW Palatana Combined Cycle Gas Turbine (CCGT) Power Project.
	8.	22/RP/2014	THDC	Review petition against order dated 15.5.2014 granting provisional tariff for Koteshwar HE Project (4x100MW) of Tehri Hydro Development Corporation Ltd. for the period from 1.4.2011 to 31.3.2014.
9.12.2014 Tuesday  At 2.30 PM	1.	19/MP/2013	PGCIL	Revocation of license and for vesting of the project in CTU.
	2.	20/MP/2013	PGCIL	Revocation of license and for vesting of the project in CTU.
22.12.2014 Monday At.3.00.P.M				Public hearing on draft Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) (Second Amendment) Regulations, 2014.

Sd/  
(T. D. PANT)  
Deputy Chief (Legal)  
04.12..2014